

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.48/(MAH)/2014
CA No.

CORAM:


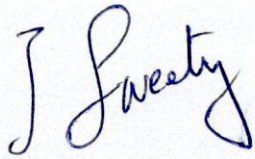
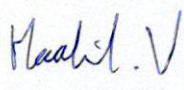
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2016

NAME OF THE PARTIES: Mr. Surendra Kumar Dalmia
V/s.
M/s. Minerva Dealers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
01	KARTIK S. AIYAR	Adv. For R-Nos. 1, 3, 4, 8, 6	
2.	Shamay Shah Sweety Khetan	Adv for R-Nos 2, 5 & 7	
3.	HAABIL. VAMANVATY	Adv for Petitioner	

ORDER

C.P. No. 48/397-398/CLB/MB/2014

Ld. Counsel for both sides are present.

With the consent of both the parties, list this matter for hearing on 23rd January, 2017.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 28.11.2016